

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 134/MP/2021

Subject	:	Petition under Section 61, Section 63 and Section 79 of the Electricity Act, 2003 read with statutory framework and Article 11 and Article 12 of the Transmission Service Agreement dated 27.12.2016 executed between NER-II Transmission Limited and its Long-Term Transmission Customers for inter alia claiming compensation due to Changes in Law and seeking an extension to the scheduled commissioning date of the relevant elements of the Project on account of Force Majeure events.
Petitioner	:	NER-II Transmission Limited (NER-II TL)
Respondents	:	Assam Electricity Grid Corporation Limited and 8 Ors.
Date of Hearing	:	16.2.2024
Coram	:	Shri Jishnu Barua, Chairperson Shri Arun Goyal, Member Shri P. K. Singh, Member
Parties Present	:	Shri Deep Rao Palepu, Advocate, NER-II TL Shri Arjun Agarwal, Advocate, NER-II TL Shri Syed Zafar Alam, Advocate, NER-II TL Shri Utkarsh Singh, Advocate, PGCIL Shri Prasant Kumar, PGCIL Shri Sanny Machal, NLDC Shri Alok Mishra, NLDC

Record of Proceedings

The order in the instant petition was reserved on 22.5.2023. However, the orders could not be issued prior to Shri I.S. Jha, Member, demitting the office. Accordingly, the petition is listed for hearing today.

2. The learned counsel for the Petitioner and Respondents submitted that the pleadings have been completed in the matter and order may be reserved in the matter. The learned counsel for the Petitioner requested to grant a liberty to file the synopsis of written arguments in the matter. It was agreed that any further oral hearing is not required.

3. The Commission directed the parties to file the written submission, if any, by 29.2.2024 with an advance copy to each other. The Commission directed the parties



to strictly comply with the above directions within the specified timeline and observed that no extension of time will be granted.

4. After hearing the parties, the Commission reserved order in the matter.

By order of the Commission

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(V. Sreenivas)
Joint Chief (Law)

